NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH **AHMEDABAD**

CP(CAA) 37/ NCLT/AHM/2017 In CA(CAA) No. 14/NCLT/AHM/2017

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.07.2017

Name of the Company:

Persang Alloys Industries Pvt Ltd.

Section of the Companies Act: <u>Section 230-232 of the Companies Act, 2013</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

1. Aayog Y. Doshi Advocate i/b SP Majmudar Aayog

Learned Advocate Mr. Aayog Doshi present for Petitioner.

At request of petitioner counsel.

List the matter on 22.08.2017.

MEMBER JUDICIAL

Dated this the 27th day of July, 2017.